

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-220/252/HDB/2017
NAME OF THE COMPANY	Pioneer Earth Movers Private Limited
NAME OF THE PETITIONER(S)	Pioneer Earth Movers Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	nagaraj@smrlegal.com +9163033314	A Nagaraj
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. A. Nagaraj Kumar, learned counsel for the petitioner and Shri.  
Radha Krishna, PCS.

Post the case on 15.12.2017 for final hearing.

  
Member (Technical)

  
Member (Judicial)